

ØITEM NO.108

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 10430/2016
RAM DHIRAJ AND ORS. Petitioner(s)

VERSUS

BABUA KOERI AND ORS. Respondent(s)
(With office report)

Date : 22/08/2016 This petition was called on for hearing today.
For Petitioner(s)

Mr. Rajeev Singh,Adv.

For Respondent(s)

Mr. Akhilesh Kumar Pandey,Adv.
Ms. Asha Gopalan Nair,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time is granted to respondent nos. 1 and 2 for
filing the counter affidavit.
List again on 30.09.2016.

(M V RAMESH)
Registrar

JG